

## KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

## **SECTION VIII - FIDELITY**

## ADDITIONAL EXPENSES EXTENSION

Attached to and forming part of the Policy No.

It is hereby declared and agreed that in consideration of the premium charged under the Policy, and subject to the terms and conditions, the Insured will be indemnified towards expenses reasonably incurred towards substantiating the claim. The cover under this extension shall be up to 10% of the claim amount subject to maximum of ₹50,000/- in respect of each and every claim. This extra benefit shall however not increase the amount insured.

In consequence of the above, Exclusion No. (10) of this section of the Policy stands deleted.

Subject otherwise to the terms, conditions and exceptions of the Policy and endorsements, if any, thereon.

UIN: IRDAN152RP0011V01201920/A0102V01201920